

## Annexure - 7

Name of the Corporate Debtor: GVK Power and

Date of commencement of CIRP: 15.07.2024

List of creditors as on : 24.12.2024

## List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner, Central Tax and Service Tax	Central Government	27-Aug-24	89,17,00,790	1	Government Dues	No	-	-	-	-	89,17,00,789	Refer Note 1
2	Regional Provident Fund Commissioner-I, Rajahmundry	Central Government	05-Dec-24	1,47,429	-	Government Dues	No	-	-	-	1,47,429	-	
<b>TOTAL</b>				<b>89,18,48,219</b>	<b>1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,47,429</b>	<b>89,17,00,789</b>	

**Note:**

1 Company has filed writ petition challenging Circular No 204/16/2023 GST dated 27.10.2023 regarding taxability of corporate guarantee in GST. The matter is under dispute and is pending before the Telangana High Court and therefore claim is admitted at notional value.